NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/11/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: CP/603/(IB)/2017

NAME OF THE PETITIONER(S)

: ASSEL RECONSTRUCTION COMPANY (I) LTD

NAME OF THE RESPONDENT(S)

: ANANDRAM DEVELOPERS PVT LTD

UNDER SECTION

: 7 RULE 4

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. P. Elayabol Kurran Appliant / financial Grediter V. 10 Cally

V.M. KARTHIN.

Le Ramalingan & Allowable)

2. Purpe (Nova

Odvocata)

ORDER

Counsels for both the parties are present. Last and final opportunity is given to the Corporate Debtor for exploring the possibilities for settlement of the outstanding debt failing which the matter shall be taken up for final arguments. Put up on 30.11.2017 at 10.30 A.M.

MEMBER (TECHNICAL) ghk

MEMBER (JUDICIAL)